

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 20.10.2021

ORDER NO. 139 of 2021

Hon'ble President is pleased to partially modify the roster order no. 119 of 2021 for CESTAT, New Delhi from 20.10.2021 to 22.10.2021 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 20.10.2021 to 22.10.2021	Ms. Sulekha Beevi C. S. , Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. Division Bench will take place after the completion of Anti-Dumping matters.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order



(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar